

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 26.07.2013

OA No. 758/2012 with MA No. 157/2013

Mr. Keshav Agarwal, counsel for applicant.
Mr. Mukesh Agarwal, counsel for respondents.

Shri Keshav Agarwal, learned counsel appearing for the applicant wishes to withdraw the present Original Application. In view of the submissions made on behalf of the applicant, the present Original Application is dismissed as withdrawn.

In view of the order passed in the OA, no further order is required to be passed in the Misc. Application filed on behalf of the respondents. Accordingly, the Misc. Application is disposed of.

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat